

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 191/2024**

IN THE MATTER OF:

Yelahanka - Puttenahalli Lake and
Bird Conservation Trust (Regd)

...APPLICANT

VERSUS

State of Karnataka and Others

...RESPONDENTS

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Filed by



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**Date: 24.11.2025
Place: New Delhi**

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PROGRESS REPORT ON BEHALF OF RESPONDENT NO. 6 (BWSSB)

MOST RESPECTFULLY SHOWETH:

1. The instant report is being filed pursuant to the order dated 29.08.2025 passed by this Hon'ble Tribunal in the instant matter, to place on record the subsequent progress made by the answering Respondent.
2. **Re: Work Under World Bank Project for Laying Down of Lateral Network** – The work order for the same has been issued and accordingly the contractor has mobilized the survey team. The team has surveyed the complete 12.6 Km of the Puttenahalli catchment area and the design of the network is under progress.
3. The above works will be completed within 4 to 5 months, and entry of sewage from BWSSB jurisdiction can be the arrested.
4. **Re: Laying of 700m diameter Hume Pipes along Yelahanaka-Puttenahalli Lake Walkway** – As per the interim order dated 02.05.2025,

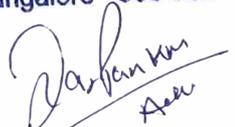
the work of laying the 700 mm dia Hume pipes along the was taken up under on-going JICA Project under CP-25 Package. The pipeline laying work of 600m out of 600m is completed, and out of 15 machine holes 12 have been completed, and finishing works of the remaining 3 machine hole chambers is on-going. The same will be completed within ten to fifteen days.

5. The above information is thus placed on record for the consideration of this Hon'ble Tribunal.
6. It is thus submitted that the work pertaining to laying of 700mm is nearing completion, while the work for lateral network is underway. In light of the above, it is submitted that the instant Application may disposed of.
7. Further, it is submitted that, BWSSB is in process of co-ordinating with BBMP and Deputy Commissioner, Bangalore Urban District and other concerned departments in terms of the order dated 29.08.2025

Date: 24.11.2025

Filed by


For Respondent No. 6
Chief Engineer (BWSSB)
Bangalore Water Supply
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